D.O. No.: 9-12/2016-BB&PA

Date: 25th June, 2018

Dear Madam,

DoT, vide its letter No. 808-02/2014-CS-I dated 19th April, 2018, has referred back the Authority’s recommendations dated 09.05.2016 and additional recommendations dated 14.06.2017 on “sale/rent of International Roaming SIM cards/Global Calling Cards in India” to provide its reconsidered opinion in the light of comments/ observations of the DoT.

2. The Authority, after due deliberations has finalized its response which is enclosed herewith. In keeping with practice, a copy of this letter, along with the Authority’s response, is being placed on the website of the Authority (www.trai.gov.in).

3. This letter issues with the approval of the Authority.

Encl.: as above

With warm regards

Yours sincerely,

( S.K. Gupta )

To,

Smt. Aruna Sundararajan,
Secretary, Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi-110001